

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-42/1996(Pt.)/2657/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri V. K. Chandak  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the 21<sup>st</sup> April, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G)/3791/2022, dtd. 18.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.04.2022 along with station leave permission, with the official vehicle, at own cost, from 20.04.2022, after completion of Court hours, till the morning of 25.04.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,


sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-42/96(Pt.)/2658/A, dated** , 21-04-2022

Copy to :

1. The Project Manager , Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
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